

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 622 of 2019

IN THE MATTER OF:

Million Link (China) Investment Ltd.

.....Appellant

Vs.

Impex Metal & Ferro Alloys Ltd. & Ors.

.....Respondents

Present :

For Appellant: Attendance not marked

O R D E R

02.07.2019 - Learned counsel for the Appellant submitted that in view of the subsequent order passed by the Adjudicating Authority (National Company Law Tribunal ('NCLT'), he is not pressing this appeal. The appeal is dismissed being not pressed.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/gc